

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sterling Biotech Limited Date of Commencement of Liquidation: 13-05-2019; List of Stakeholders as on Date: 07-06-2021; Name of IP: Ms. Mamta Binani; Last 5 digit of registration number: 10227

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				364557097				NA
2	Liquidation costs incurred till date				1069353790				NA
3	Secured financial creditors	24	121656069393	23	62785052530	0	58871016863	0	Annexure 3
4	Unsecured financial creditors	20	36828297106	18	33688907277	0	3139389828	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	24	7141247	300	6986585	0	3039529	0	Annexure 6
7	Operational creditors (Government Dues)	7	718671484	2	229994428	487528046	3135356	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	83	1177831087	82	64008702	0	1045762096	68060289	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	365604	1	75500	0	290104	0	Annexure 9
Total		159	160388375921	426	98208935909	487528046	63062633776	68060289	